

**COMPETITION APPELLATE TRIBUNAL**  
**NEW DELHI**

**RTPE 323/1996**

**CORAM**

**Hon'ble Dr. Justice Arijit Pasayat**  
**Chairman**

**Hon'ble Shri Rahul Sarin**  
**Member**

**Hon'ble Ms. Pravin Tripathi**  
**Member**

**In the matter of :**

**Shobha Rani Jain** ..... **Complainant**

**Versus**

**Delhi Development Authority** ... **Respondent**

**Appearances :**     **Shri J.S. Sharma, Advocate for the Complainant.**

**Shri Abhishek Puri, Advocate for the Respondent.**

**ORAL ORDER**

**10<sup>th</sup> December, 2010**

The matter shall be listed in the last week of February, 2011 for fixing the date.

In the meantime, a copy of the application be supplied to Mr. R.D. Makheeja, learned counsel for the DG.

**[Dr. Arijit Pasayat]**  
**Chairman**

**[Rahul Sarin]**  
**Member**

**[Pravin Tripathi]**  
**Member**

**COMPETITION APPELLATE TRIBUNAL**  
**NEW DELHI**

**I.A. No. 58/2007 In**  
**RTPE 27/2007**

**CORAM**

**Hon'ble Dr. Justice Arijit Pasayat**  
**Chairman**

**Hon'ble Shri Rahul Sarin**  
**Member**

**Hon'ble Ms. Pravin Tripathi**  
**Member**

**In the matter of :**

**Yashwani Kumar** **.... Complainant**

**Versus**

**F.D.C. Ltd. & Ors.** **... Respondents**

**Appearances :** **Shri Astinder Kumar, Advocate for the Complainant.**

**Shri Vikas Sharma, Advocate for Respondents Nos.  
2 and 5.**

**ORAL ORDER**

**10<sup>th</sup> December, 2010**

The matter is adjourned at the request of the learned counsel for the complainant.

List the matter in the last week of February, 2011 for fixing the date for arguments.

**[Dr. Arijit Pasayat]**  
**Chairman**

**[Rahul Sarin]**  
**Member**

**[Pravin Tripathi]**  
**Member**

**COMPETITION APPELLATE TRIBUNAL**  
**NEW DELHI**

**RTPE 28/2007**

**CORAM**

**Hon'ble Dr. Justice Arijit Pasayat**  
**Chairman**

**Hon'ble Shri Rahul Sarin**  
**Member**

**Hon'ble Ms. Pravin Tripathi**  
**Member**

**In the matter of :**

**Vijay Agencies** ..... **Complainant**

**Versus**

**W.O. Orchard Ltd. & Ors.** ... **Respondents**

**Appearances :**     **Shri Astinder Kumar, Advocate for the Complainant.**

**Shri Aditya Narain, Advocate for Respondent No. 1.**

**Shri Vikas Sharma, Advocate for Respondents Nos.  
2 and 5.**

**ORAL ORDER**

**10<sup>th</sup> December, 2010**

The matter is adjourned at the request of the learned counsel for the complainant.

List the matter in the last week of February, 2011 for fixing the date for arguments.

**[Dr. Arijit Pasayat]**  
**Chairman**

**[Rahul Sarin]**  
**Member**

**[Pravin Tripathi]**  
**Member**

**COMPETITION APPELLATE TRIBUNAL**  
**NEW DELHI**

**MTPE 01/2003**

**CORAM**

**Hon'ble Dr. Justice Arijit Pasayat**  
**Chairman**

**Hon'ble Shri Rahul Sarin**  
**Member**

**Hon'ble Ms. Pravin Tripathi**  
**Member**

**In the matter of :**

**Sath Kumar Alias Sachu Sethy** ..... **Complainant**

**Versus**

**Dukes & Sons Pvt. Ltd.** ... **Respondent**

**Appearances :**     **Shri Shiv K. Suri, Advocate for the Complainant.**

**Shri Ravinder Narain with Ms. Mallika Joshi, Advocates  
for the Respondent.**

**ORAL ORDER**

**10<sup>th</sup> December, 2010**

Let C.A. No. 11/2003, C.A. No. 110/2003 and MTPE No. 01/2003 be  
listed on the same day.

List in the last week of February, 2011 for fixing the date.

**[Dr. Arijit Pasayat]**  
**Chairman**

**[Rahul Sarin]**  
**Member**

**[Pravin Tripathi]**  
**Member**

**COMPETITION APPELLATE TRIBUNAL**  
**NEW DELHI**

**C.A. 389/2000**

**CORAM**

**Hon'ble Dr. Justice Arijit Pasayat**  
**Chairman**

**Hon'ble Shri Rahul Sarin**  
**Member**

**Hon'ble Ms. Pravin Tripathi**  
**Member**

**In the matter of :**

**B.K. Singhania** .... Applicant

**Versus**

**Jaina Properties** ... Respondent

**Appearances :** **Shri Simon Benjamin, Advocate for the Applicant.**

**None for the Respondent.**

**ORAL ORDER**

**10<sup>th</sup> December, 2010**

The matter shall be listed in the last week of February, 2011 for  
fixing the date.

**[Dr. Arijit Pasayat]**  
**Chairman**

**[Rahul Sarin]**  
**Member**

**[Pravin Tripathi]**  
**Member**

**COMPETITION APPELLATE TRIBUNAL**  
**NEW DELHI**

**C.A. 110/2003**

**CORAM**

**Hon'ble Dr. Justice Arijit Pasayat**  
**Chairman**

**Hon'ble Shri Rahul Sarin**  
**Member**

**Hon'ble Ms. Pravin Tripathi**  
**Member**

**In the matter of :**

**Ferose Cawas Titina** **.... Applicant**

**Versus**

**Pepsico (I) Holdings Pvt. Ltd. & Ors.** **... Respondents**

**Appearances :** **Shri Shiv K. Suri, Advocate for the Complainant.**

**Shri Ravinder Narain with Ms. Mallika Joshi, Advocates  
for Respondent No. 2.**

**ORAL ORDER**

**10<sup>th</sup> December, 2010**

Let C.A. No. 11/2003, C.A. No. 110/2003 and MTPE No. 01/2003 be  
listed on the same day.

List in the last week of February, 2011 for fixing the date.

**[Dr. Arijit Pasayat]**  
**Chairman**

**[Rahul Sarin]**  
**Member**

**[Pravin Tripathi]**  
**Member**

**COMPETITION APPELLATE TRIBUNAL**  
**NEW DELHI**

**Contempt Application No. 10/2010**

**IN**

**C.A. No. 45/2004**

**CORAM**

**Hon'ble Dr. Justice Arijit Pasayat**  
**Chairman**

**Hon'ble Shri Rahul Sarin**  
**Member**

**Hon'ble Ms. Pravin Tripathi**  
**Member**

**In the matter of :**

**Rakesh Kumar Yadav**

**... Applicant**

**Versus**

**JHV Construction Co. Pvt. Ltd. & Ors.**

**... Respondents**

**Appearances : Shri Arun Yadav, Advocate for the Applicant.**

**ORAL ORDER**

**10<sup>th</sup> December, 2010**

The office shall verify as to whether the orders are communicated to the respondents or its counsel, if any.

List the matter in the last week of February 2011 for fixing the date.

*Dasti* service, as prayed by the learned counsel for the applicant, is permitted.

**[Dr. Arijit Pasayat]**  
**Chairman**

**[Rahul Sarin]**  
**Member**

**[Pravin Tripathi]**  
**Member**

**COMPETITION APPELLATE TRIBUNAL**  
**NEW DELHI**

**M.A. No. 13/2009**

**UTPE 100/2005**

**C.A. 112/2009**

**CORAM**

**Hon'ble Dr. Justice Arijit Pasayat**  
**Chairman**

**Hon'ble Shri Rahul Sarin**  
**Member**

**Hon'ble Ms. Pravin Tripathi**  
**Member**

**In the matter of :**

**S.C. Sharma**

**.... Complainant/Applicant**

**Versus**

**Sanglow Builders (P) Ltd.**

**... Respondent**

**Appearances :    The Complainant/Applicant in person.**

**Dr. Bipin K. Dwivedi, Advocate for the Respondent.**

**ORAL ORDER**

**10<sup>th</sup> December, 2010**

Rejoinder shall be filed within three weeks as undertaken.

List the matter in the last week of February, 2011 for fixing the date.

**[Dr. Arijit Pasayat]**  
**Chairman**

**[Rahul Sarin]**  
**Member**

**[Pravin Tripathi]**  
**Member**



**COMPETITION APPELLATE TRIBUNAL**  
**NEW DELHI**

**C.A. 41/2007**

**CORAM**

**Hon'ble Dr. Justice Arijit Pasayat**  
**Chairman**

**Hon'ble Shri Rahul Sarin**  
**Member**

**Hon'ble Ms. Pravin Tripathi**  
**Member**

**In the matter of :**

**Dr. Archana Aggarwal** **.... Applicant**

**Versus**

**U.P. Awas & Vikas Parishad** **... Respondent**

**Appearances :     None for the Parties.**

**ORAL ORDER**

**10<sup>th</sup> December, 2010**

By order dated 14.09.2010, the evidence of the respondent was closed.

The matter shall now be listed in the last week of February, 2011 for fixing the date for arguments.

**[Dr. Arijit Pasayat]**  
**Chairman**

**[Rahul Sarin]**  
**Member**

**[Pravin Tripathi]**  
**Member**

**COMPETITION APPELLATE TRIBUNAL**  
**NEW DELHI**

**UTPE 113/2009**

**CORAM**

**Hon'ble Dr. Justice Arijit Pasayat**  
**Chairman**

**Hon'ble Shri Rahul Sarin**  
**Member**

**Hon'ble Ms. Pravin Tripathi**  
**Member**

**In the matter of :**

**The Director General (Investigation  
and Registration) [the DG]**

**.... Complainant**

**Versus**

**North Delhi Power Ltd. & Ors.**

**... Respondents**

**Appearances : Shri R.D. Makheeja, Advocate for the DG.**

**Shri Manoor Ali Shoket with Ms. Sugandha Somani,  
Advocates for the Respondents.**

**ORAL ORDER**

**10<sup>th</sup> December, 2010**

The matter shall be listed in the last week of February, 2011 for fixing the date.

In the meantime, Mr. Makheeja states that reply to the application shall be filed.

**[Dr. Arijit Pasayat]**  
**Chairman**

**[Rahul Sarin]**  
**Member**

**[Pravin Tripathi]**  
**Member**

**COMPETITION APPELLATE TRIBUNAL**  
**NEW DELHI**

**C.A. 87/2006**

**CORAM**

**Hon'ble Dr. Justice Arijit Pasayat**  
**Chairman**

**Hon'ble Shri Rahul Sarin**  
**Member**

**Hon'ble Ms. Pravin Tripathi**  
**Member**

**In the matter of :**

**Mehfooz International** **.... Applicant**

**Versus**

**M/s. Saudi Arabian Airlines & Ors.** **... Respondents**

**Appearances :** **Ms. Rana Siddiqui, Advocate for the Applicant.**

**Shri R.C. Beri with Shri S.C. Beri, Advocates for the Respondents.**

**ORAL ORDER**

**10<sup>th</sup> December, 2010**

The affidavit of service in respect of respondent No. 2 shall be filed within four weeks, as undertaken.

List the matter in the last week of February, 2011 for fixing the date.

**[Dr. Arijit Pasayat]**  
**Chairman**

**[Rahul Sarin]**  
**Member**

**[Pravin Tripathi]**  
**Member**

**COMPETITION APPELLATE TRIBUNAL**  
**NEW DELHI**

**C.A. 59/2008**

**CORAM**

**Hon'ble Dr. Justice Arijit Pasayat**  
**Chairman**

**Hon'ble Shri Rahul Sarin**  
**Member**

**Hon'ble Ms. Pravin Tripathi**  
**Member**

**In the matter of :**

**Army Welfare Housing Organisation** **.... Applicant**

**Versus**

**The Chief Administrator,**  
**Haryana Urban Development Authority & Ors.** **... Respondents**

**Appearances :** **Shri A.K. Tewari, Advocate for the Applicant.**

**ORAL ORDER**

**10<sup>th</sup> December, 2010**

Rejoinder shall be filed within three weeks.

List the matter in the last week of February, 2011 for fixing the date.

**[Dr. Arijit Pasayat]**  
**Chairman**

**[Rahul Sarin]**  
**Member**

**[Pravin Tripathi]**  
**Member**

**COMPETITION APPELLATE TRIBUNAL**  
**NEW DELHI**

**I.A. No. 22/2008**

**UTPE 22/2008**

**CORAM**

**Hon'ble Dr. Justice Arijit Pasayat**  
**Chairman**

**Hon'ble Shri Rahul Sarin**  
**Member**

**Hon'ble Ms. Pravin Tripathi**  
**Member**

**In the matter of :**

**Ms. Reema Jain** **.... Complainant**

**Versus**

**M/s. Taneja Developers & Infrastructure**  
**Ltd. & Anr.** **... Respondents**

**Appearances :** **Ms. Rashi Jain, Advocate for the Complainant.**

**Shri O.P. Fazal, Advocate for Respondent No. 1.**

**Shri Anish Kumar Maggo, Advocate for Respondents**  
**Nos. 2 and 3.**

**ORAL ORDER**

**10<sup>th</sup> December, 2010**

The order dated 28.05.2010 shall be complied with within three weeks.

List the matter in the last week of February, 2011 for fixing the date.

**[Dr. Arijit Pasayat]**  
**Chairman**

**[Rahul Sarin]**  
**Member**

**[Pravin Tripathi]**  
**Member**

**COMPETITION APPELLATE TRIBUNAL**  
**NEW DELHI**

**UTPE 23/2008**

**CORAM**

**Hon'ble Dr. Justice Arijit Pasayat**  
**Chairman**

**Hon'ble Shri Rahul Sarin**  
**Member**

**Hon'ble Ms. Pravin Tripathi**  
**Member**

**In the matter of :**

**Sh. Vikas Deep** **.... Complainant**

**Versus**

**M/s. Taneja Developers & Infrastructure**  
**Ltd. & Anr.** **... Respondents**

**Appearances :** **Ms. Rashi Jain, Advocate for the Complainant.**

**Shri O.P. Fazal, Advocate for Respondent No. 1.**

**Shri Anish Kumar Maggo, Advocate for Respondents**  
**Nos. 2 and 3.**

**ORAL ORDER**

**10<sup>th</sup> December, 2010**

The order dated 28.05.2010 shall be complied with within three weeks.

List the matter in the last week of February, 2011 for fixing the date.

**[Dr. Arijit Pasayat]**  
**Chairman**

**[Rahul Sarin]**  
**Member**

**[Pravin Tripathi]**  
**Member**

**COMPETITION APPELLATE TRIBUNAL**  
**NEW DELHI**

**UTPE 24/2008**

**CORAM**

**Hon'ble Dr. Justice Arijit Pasayat**  
**Chairman**

**Hon'ble Shri Rahul Sarin**  
**Member**

**Hon'ble Ms. Pravin Tripathi**  
**Member**

**In the matter of :**

**Ms. Nidhi Jain** **.... Complainant**

**Versus**

**M/s. Taneja Developers & Infrastructure**  
**Ltd. & Anr.** **... Respondents**

**Appearances :** **Ms. Rashi Jain, Advocate for the Complainant.**

**Shri O.P. Fazal, Advocate for Respondent No. 1.**

**Shri Anish Kumar Maggo, Advocate for Respondents**  
**Nos. 2 and 3.**

**ORAL ORDER**

**10<sup>th</sup> December, 2010**

The order dated 28.05.2010 shall be complied with within three weeks.

List the matter in the last week of February, 2011 for fixing the date.

**[Dr. Arijit Pasayat]**  
**Chairman**

**[Rahul Sarin]**  
**Member**

**[Pravin Tripathi]**  
**Member**

**COMPETITION APPELLATE TRIBUNAL**  
**NEW DELHI**

**UTPE 25/2008**

**CORAM**

**Hon'ble Dr. Justice Arijit Pasayat**  
**Chairman**

**Hon'ble Shri Rahul Sarin**  
**Member**

**Hon'ble Ms. Pravin Tripathi**  
**Member**

**In the matter of :**

**Ms. Neha Gupta & Anr.**

**.... Complainants**

**Versus**

**M/s. Taneja Developers & Infrastructure  
Ltd. & Anr.**

**... Respondents**

**Appearances : Ms. Rashi Jain, Advocate for the Complainants.**

**Shri O.P. Fazal, Advocate for Respondent No. 1.**

**Shri Anish Kumar Maggo, Advocate for Respondents  
Nos. 2 and 3.**

**ORAL ORDER**

**10<sup>th</sup> December, 2010**

The order dated 28.05.2010 shall be complied with within three weeks.

List the matter in the last week of February, 2011 for fixing the date.

**[Dr. Arijit Pasayat]**  
**Chairman**

**[Rahul Sarin]**  
**Member**

**[Pravin Tripathi]**  
**Member**



**COMPETITION APPELLATE TRIBUNAL**  
**NEW DELHI**

**UTPE 26/2008**

**CORAM**

**Hon'ble Dr. Justice Arijit Pasayat**  
**Chairman**

**Hon'ble Shri Rahul Sarin**  
**Member**

**Hon'ble Ms. Pravin Tripathi**  
**Member**

**In the matter of :**

**Smt. Sunita Jain** **.... Complainant**

**Versus**

**M/s. Taneja Developers & Infrastructure**  
**Ltd. & Anr.** **... Respondents**

**Appearances :** **Ms. Rashi Jain, Advocate for the Complainant.**

**Shri O.P. Fazal, Advocate for Respondent No. 1.**

**Shri Anish Kumar Maggo, Advocate for Respondents**  
**Nos. 2 and 3.**

**ORAL ORDER**

**10<sup>th</sup> December, 2010**

The order dated 28.05.2010 shall be complied with within three weeks.

List the matter in the last week of February, 2011 for fixing the date.

**[Dr. Arijit Pasayat]**  
**Chairman**

**[Rahul Sarin]**  
**Member**

**[Pravin Tripathi]**  
**Member**

**COMPETITION APPELLATE TRIBUNAL**  
**NEW DELHI**

**UTPE 27/2008**

**CORAM**

**Hon'ble Dr. Justice Arijit Pasayat**  
**Chairman**

**Hon'ble Shri Rahul Sarin**  
**Member**

**Hon'ble Ms. Pravin Tripathi**  
**Member**

**In the matter of :**

**Ms. Usha Sharma** **.... Complainant**

**Versus**

**M/s. Taneja Developers & Infrastructure**  
**Ltd. & Anr.** **... Respondents**

**Appearances :** **Ms. Rashi Jain, Advocate for the Complainant.**

**Shri O.P. Fazal, Advocate for Respondent No. 1.**

**Shri Anish Kumar Maggo, Advocate for Respondents**  
**Nos. 2 and 3.**

**ORAL ORDER**

**10<sup>th</sup> December, 2010**

The order dated 28.05.2010 shall be complied with within three weeks.

List the matter in the last week of February, 2011 for fixing the date.

**[Dr. Arijit Pasayat]**  
**Chairman**

**[Rahul Sarin]**  
**Member**

**[Pravin Tripathi]**  
**Member**

**COMPETITION APPELLATE TRIBUNAL**  
**NEW DELHI**

**UTPE 28/2008**

**CORAM**

**Hon'ble Dr. Justice Arijit Pasayat**  
**Chairman**

**Hon'ble Shri Rahul Sarin**  
**Member**

**Hon'ble Ms. Pravin Tripathi**  
**Member**

**In the matter of :**

**Ms. Chander Kanta** **.... Complainant**

**Versus**

**M/s. Taneja Developers & Infrastructure**  
**Ltd. & Anr.** **... Respondents**

**Appearances :** **Ms. Rashi Jain, Advocate for the Complainant.**

**Shri O.P. Fazal, Advocate for Respondent No. 1.**

**Shri Anish Kumar Maggo, Advocate for Respondents**  
**Nos. 2 and 3.**

**ORAL ORDER**

**10<sup>th</sup> December, 2010**

The order dated 28.05.2010 shall be complied with within three weeks.

List the matter in the last week of February, 2011 for fixing the date.

**[Dr. Arijit Pasayat]**  
**Chairman**

**[Rahul Sarin]**  
**Member**

**[Pravin Tripathi]**  
**Member**

**COMPETITION APPELLATE TRIBUNAL**  
**NEW DELHI**

**C.A. No. 180/2008**

**CORAM**

**Hon'ble Dr. Justice Arijit Pasayat**  
**Chairman**

**Hon'ble Shri Rahul Sarin**  
**Member**

**Hon'ble Ms. Pravin Tripathi**  
**Member**

**In the matter of :**

**Laxmi Publications Pvt. Ltd.**

**.... Complainant**

**Versus**

**M/s. Taneja Developers & Infrastructure  
Ltd. & Anr.**

**... Respondents**

**Appearances : Ms. Rashi Jain, Advocate for the Complainant.**

**Shri O.P. Fazal, Advocate for Respondent No. 1.**

**Shri Anish Kumar Maggo, Advocate for Respondents  
Nos. 2 and 3.**

**ORAL ORDER**

**10<sup>th</sup> December, 2010**

The order dated 28.05.2010 shall be complied with within three weeks.

List the matter in the last week of February, 2011 for fixing the date.

**[Dr. Arijit Pasayat]**  
**Chairman**

**[Rahul Sarin]**  
**Member**

**[Pravin Tripathi]**  
**Member**

**COMPETITION APPELLATE TRIBUNAL**  
**NEW DELHI**

**UTPE 79/2008**

**CORAM**

**Hon'ble Dr. Justice Arijit Pasayat**  
**Chairman**

**Hon'ble Shri Rahul Sarin**  
**Member**

**Hon'ble Ms. Pravin Tripathi**  
**Member**

**In the matter of :**

**Shyam Sunder** **.... Complainant**

**Versus**

**M/s. Taneja Developers & Infrastructure**  
**Ltd. & Anr.** **... Respondents**

**Appearances :** **Ms. Rashi Jain, Advocate for the Complainant.**

**Shri O.P. Fazal, Advocate for Respondent No. 1.**

**Shri Anish Kumar Maggo, Advocate for Respondents**  
**Nos. 2 and 3.**

**ORAL ORDER**

**10<sup>th</sup> December, 2010**

The order dated 28.05.2010 shall be complied with within three weeks.

List the matter in the last week of February, 2011 for fixing the date.

**[Dr. Arijit Pasayat]**  
**Chairman**

**[Rahul Sarin]**  
**Member**

**[Pravin Tripathi]**  
**Member**

**COMPETITION APPELLATE TRIBUNAL**  
**NEW DELHI**

**UTPE 21/2008**

**CORAM**

**Hon'ble Dr. Justice Arijit Pasayat**  
**Chairman**

**Hon'ble Shri Rahul Sarin**  
**Member**

**Hon'ble Ms. Pravin Tripathi**  
**Member**

**In the matter of :**

**Smt. Sandhya Nair** ..... **Complainant**

**Versus**

**M/s. Taneja Developers & Infrastructure**  
**Ltd. & Anr.** ... **Respondents**

**Appearances :**     **Ms. Rashi Jain, Advocate for the Complainant.**

**Shri O.P. Fazal, Advocate for Respondent No. 1.**

**Shri Anish Kumar Maggo, Advocate for Respondents**  
                                  **Nos. 2 and 3.**

**ORAL ORDER**

**10<sup>th</sup> December, 2010**

The order dated 28.05.2010 shall be complied with within three weeks.

List the matter in the last week of February, 2011 for fixing the date.

**[Dr. Arijit Pasayat]**  
**Chairman**

**[Rahul Sarin]**  
**Member**

**[Pravin Tripathi]**  
**Member**

**COMPETITION APPELLATE TRIBUNAL**  
**NEW DELHI**

**I.A. No. 24/2008**

**UTPE 54/2008**

**CORAM**

**Hon'ble Dr. Justice Arijit Pasayat**  
**Chairman**

**Hon'ble Shri Rahul Sarin**  
**Member**

**Hon'ble Ms. Pravin Tripathi**  
**Member**

**In the matter of :**

**Sh. Naveen Sethi** **.... Complainant**

**Versus**

**M/s. Taneja Developers & Infrastructure**  
**Ltd. & Anr.** **... Respondents**

**Appearances :** **Ms. Rashi Jain, Advocate for the Complainant.**

**Shri O.P. Fazal, Advocate for Respondent No. 1.**

**Shri Anish Kumar Maggo, Advocate for Respondents**  
**Nos. 2 and 3.**

**ORAL ORDER**

**10<sup>th</sup> December, 2010**

The order dated 28.05.2010 shall be complied with within three weeks.

List the matter in the last week of February, 2011 for fixing the date.

**[Dr. Arijit Pasayat]**  
**Chairman**

**[Rahul Sarin]**  
**Member**

**[Pravin Tripathi]**  
**Member**

**COMPETITION APPELLATE TRIBUNAL**  
**NEW DELHI**

**I.A. No. 51/2008**  
**UTPE 113/2008**

**CORAM**

**Hon'ble Dr. Justice Arijit Pasayat**  
**Chairman**

**Hon'ble Shri Rahul Sarin**  
**Member**

**Hon'ble Ms. Pravin Tripathi**  
**Member**

**In the matter of :**

**Kalpana Bhatnagar** **.... Complainant**

**Versus**

**M/s. Taneja Developers & Infrastructure**  
**Ltd. & Anr.** **... Respondents**

**Appearances :** **Ms. Rashi Jain, Advocate for the Complainant.**

**Shri O.P. Fazal, Advocate for Respondent No. 1.**

**Shri Anish Kumar Maggo, Advocate for Respondents**  
**Nos. 2 and 3.**

**ORAL ORDER**

**10<sup>th</sup> December, 2010**

The order dated 28.05.2010 shall be complied with within three weeks.

List the matter in the last week of February, 2011 for fixing the date.

**[Dr. Arijit Pasayat]**  
**Chairman**

**[Rahul Sarin]**  
**Member**

**[Pravin Tripathi]**  
**Member**



**COMPETITION APPELLATE TRIBUNAL**  
**NEW DELHI**

**UTPE 135/2008**

**CORAM**

**Hon'ble Dr. Justice Arijit Pasayat**  
**Chairman**

**Hon'ble Shri Rahul Sarin**  
**Member**

**Hon'ble Ms. Pravin Tripathi**  
**Member**

**In the matter of :**

**Soma Nair** **.... Complainant**

**Versus**

**M/s. Taneja Developers & Infrastructure**  
**Ltd. & Anr.** **... Respondents**

**Appearances :** **Ms. Rashi Jain, Advocate for the Complainant.**

**Shri O.P. Fazal, Advocate for Respondent No. 1.**

**Shri Anish Kumar Maggo, Advocate for Respondents**  
**Nos. 2 and 3.**

**ORAL ORDER**

**10<sup>th</sup> December, 2010**

The order dated 28.05.2010 shall be complied with within three weeks.

List the matter in the last week of February, 2011 for fixing the date.

**[Dr. Arijit Pasayat]**  
**Chairman**

**[Rahul Sarin]**  
**Member**

**[Pravin Tripathi]**  
**Member**

**COMPETITION APPELLATE TRIBUNAL**  
**NEW DELHI**

**UTPE 136/2008**

**CORAM**

**Hon'ble Dr. Justice Arijit Pasayat**  
**Chairman**

**Hon'ble Shri Rahul Sarin**  
**Member**

**Hon'ble Ms. Pravin Tripathi**  
**Member**

**In the matter of :**

**Ashok Kumar Narula**

**.... Complainant**

**Versus**

**M/s. Taneja Developers & Infrastructure  
Ltd. & Anr.**

**... Respondents**

**Appearances : Ms. Rashi Jain, Advocate for the Complainant.**

**Shri O.P. Fazal, Advocate for Respondent No. 1.**

**Shri Anish Kumar Maggo, Advocate for Respondents  
Nos. 2 and 3.**

**ORAL ORDER**

**10<sup>th</sup> December, 2010**

The order dated 28.05.2010 shall be complied with within three weeks.

List the matter in the last week of February, 2011 for fixing the date.

**[Dr. Arijit Pasayat]**  
**Chairman**

**[Rahul Sarin]**  
**Member**

**[Pravin Tripathi]**  
**Member**

**COMPETITION APPELLATE TRIBUNAL**  
**NEW DELHI**

**C.A. 15/2007**

**CORAM**

**Hon'ble Dr. Justice Arijit Pasayat**  
**Chairman**

**Hon'ble Shri Rahul Sarin**  
**Member**

**Hon'ble Ms. Pravin Tripathi**  
**Member**

**In the matter of :**

**Ms. Rashmi Jain** **.... Complainant**

**Versus**

**M/s. Taneja Developers & Infrastructure**  
**Ltd. & Anr.** **... Respondents**

**Appearances :** **Ms. Rashi Jain, Advocate for the Complainant.**

**Shri O.P. Fazal, Advocate for Respondent No. 1.**

**Shri Anish Kumar Maggo, Advocate for Respondents**  
**Nos. 2 and 3.**

**ORAL ORDER**

**10<sup>th</sup> December, 2010**

The order dated 28.05.2010 shall be complied with within three weeks.

List the matter in the last week of February, 2011 for fixing the date.

**[Dr. Arijit Pasayat]**  
**Chairman**

**[Rahul Sarin]**  
**Member**

**[Pravin Tripathi]**  
**Member**

**COMPETITION APPELLATE TRIBUNAL**  
**NEW DELHI**

**UTPE 147/2009**

**CORAM**

**Hon'ble Dr. Justice Arijit Pasayat**  
**Chairman**

**Hon'ble Shri Rahul Sarin**  
**Member**

**Hon'ble Ms. Pravin Tripathi**  
**Member**

**In the matter of :**

**Dr. Madhu Barua** **.... Complainant**

**Versus**

**M/s. Taneja Developers & Infrastructure**  
**Ltd. & Anr.** **... Respondents**

**Appearances :** **Ms. Rashi Jain, Advocate for the Complainant.**

**Shri O.P. Fazal, Advocate for Respondent No. 1.**

**Shri Anish Kumar Maggo, Advocate for Respondents**  
**Nos. 2 and 3.**

**ORAL ORDER**

**10<sup>th</sup> December, 2010**

The order dated 28.05.2010 shall be complied with within three weeks.

List the matter in the last week of February, 2011 for fixing the date.

**[Dr. Arijit Pasayat]**  
**Chairman**

**[Rahul Sarin]**  
**Member**

**[Pravin Tripathi]**  
**Member**

**COMPETITION APPELLATE TRIBUNAL**  
**NEW DELHI**

**C.A. 110/2009**

**CORAM**

**Hon'ble Dr. Justice Arijit Pasayat**  
**Chairman**

**Hon'ble Shri Rahul Sarin**  
**Member**

**Hon'ble Ms. Pravin Tripathi**  
**Member**

**In the matter of :**

**Dr. Madhu Barua**

**.... Applicant**

**Versus**

**M/s. Taneja Developers & Infrastructure**  
**Ltd. & Anr.**

**... Respondents**

**Appearances : Ms. Rashi Jain, Advocate for the Applicant.**

**Shri O.P. Fazal, Advocate for Respondent No. 1.**

**Shri Anish Kumar Maggo, Advocate for Respondents**  
**Nos. 2 and 3.**

**ORAL ORDER**

**10<sup>th</sup> December, 2010**

The order dated 28.05.2010 shall be complied with within three weeks.

List the matter in the last week of February, 2011 for fixing the date.

**[Dr. Arijit Pasayat]**  
**Chairman**

**[Rahul Sarin]**  
**Member**

**[Pravin Tripathi]**  
**Member**

**COMPETITION APPELLATE TRIBUNAL**  
**NEW DELHI**

**RTPE 206/1999**

**CORAM**

**Hon'ble Dr. Justice Arijit Pasayat**  
**Chairman**

**Hon'ble Shri Rahul Sarin**  
**Member**

**Hon'ble Ms. Pravin Tripathi**  
**Member**

**In the matter of :**

**Eastmen Impex** **.... Complainant**

**Versus**

**Panapila World Transport**  
**(I) Ltd. & Anr.** **... Respondents**

**Appearances :** **Shri Ashwani Sinha, Advocate for Shri O.P. Gagar,**  
**Advocate for the Complainant.**

**Shri Vijay Kumar, Advocate for the Respondents.**

**ORAL ORDER**

**10<sup>th</sup> December, 2010**

A prayer for an adjournment is made on behalf of the learned counsel for the complainant.

List the matter in the last week of February, 2011 for fixing the date for arguments.

**[Dr. Arijit Pasayat]**  
**Chairman**

**[Rahul Sarin]**  
**Member**

**[Pravin Tripathi]**  
**Member**

**COMPETITION APPELLATE TRIBUNAL**  
**NEW DELHI**

**C.A. 75/2007**

**CORAM**

**Hon'ble Dr. Justice Arijit Pasayat**  
**Chairman**

**Hon'ble Shri Rahul Sarin**  
**Member**

**Hon'ble Ms. Pravin Tripathi**  
**Member**

**In the matter of :**

**Sushil Aggarwal** **.... Applicant**

**Versus**

**Meerut Development Authority** **... Respondent**

**Appearances :** **Shri Sushil Kaushik, Advocate for the Applicant.**

**Shri Satish Kumar Sharma, Advocate for the Respondent.**

**ORAL ORDER**

**10<sup>th</sup> December, 2010**

List the matter in the last week of February, 2011 for fixing the date  
for arguments.

**[Dr. Arijit Pasayat]**  
**Chairman**

**[Rahul Sarin]**  
**Member**

**[Pravin Tripathi]**  
**Member**

**COMPETITION APPELLATE TRIBUNAL**  
**NEW DELHI**

**UTPE 33-A**

**CORAM**

**Hon'ble Dr. Justice Arijit Pasayat**  
**Chairman**

**Hon'ble Shri Rahul Sarin**  
**Member**

**Hon'ble Ms. Pravin Tripathi**  
**Member**

**In the matter of :**

**Renu Aggarwal & Anr.**

**.... Complainants**

**Versus**

**DLF Ltd.**

**... Respondent**

**Appearances :     None for the Complainants.**

**Shri Aditya Narain, Advocate for the Respondent.**

**ORAL ORDER**

**10<sup>th</sup> December, 2010**

List the matter on **14<sup>th</sup> February, 2011** for final arguments.

**[Dr. Arijit Pasayat]**  
**Chairman**

**[Rahul Sarin]**  
**Member**

**[Pravin Tripathi]**  
**Member**



**COMPETITION APPELLATE TRIBUNAL**  
**NEW DELHI**

**UTPE 25/2007**

**CORAM**

**Hon'ble Dr. Justice Arijit Pasayat**  
**Chairman**

**Hon'ble Shri Rahul Sarin**  
**Member**

**Hon'ble Ms. Pravin Tripathi**  
**Member**

**In the matter of :**

**Ruchi Jain & Anr.**

**.... Complainants**

**Versus**

**M/s. Ansal Properties & Industires**  
**Ltd. & Ors.**

**... Respondents**

**Appearances : Shri G. Banerjee, Advocate for the Complainants.**

**Shri A.R. Faisal, Proxy for Shri Awtar Singh, Advocate  
for the Respondents.**

**ORAL ORDER**

**10<sup>th</sup> December, 2010**

List the matter in the last week of February, 2011 for fixing the date  
for arguments.

**[Dr. Arijit Pasayat]**  
**Chairman**

**[Rahul Sarin]**  
**Member**

**[Pravin Tripathi]**  
**Member**

**COMPETITION APPELLATE TRIBUNAL**  
**NEW DELHI**

**R.A. No. ..../2010**

**IN**

**UTPE 32/2004**

**CORAM**

**Hon'ble Dr. Justice Arijit Pasayat**  
**Chairman**

**Hon'ble Shri Rahul Sarin**  
**Member**

**Hon'ble Ms. Pravin Tripathi**  
**Member**

**In the matter of :**

**Ambica Foam Centre**

**.... Complainant**

**Versus**

**New India Insurance Co.**

**... Respondent**

**Appearances : Shri Sameer Nandwani, Advocate for the Complainant.**

**Shri Jos Chiramal, Advocate for the Respondent.**

**ORAL ORDER**

**10<sup>th</sup> December, 2010**

Certain translated copies are undertaken to be filed by the complainant within ten days.

List the matter in the last week of February, 2011 for fixing the date.

**[Dr. Arijit Pasayat]**  
**Chairman**

**[Rahul Sarin]**  
**Member**

**[Pravin Tripathi]**  
**Member**

**COMPETITION APPELLATE TRIBUNAL**  
**NEW DELHI**

**UTPE 90/2006**

**CORAM**

**Hon'ble Dr. Justice Arijit Pasayat**  
**Chairman**

**Hon'ble Shri Rahul Sarin**  
**Member**

**Hon'ble Ms. Pravin Tripathi**  
**Member**

**In the matter of :**

**The Director General (Investigation  
and Registration) [the DG]**

**... Complainant**

**Versus**

**M/s. Spicejet Ltd.**

**... Respondent**

**Appearances : Shri Rakesh Vashishth, ADG for the DG.**

**Shri T.S.V. Pandurangasarma, Authorised Representative  
of the Respondent.**

**ORAL ORDER**

**10<sup>th</sup> December, 2010**

It is stated that there is a scope for an out of court settlement in the matter.

List the matter in the last week of February, 2011 for fixing the date.

In the meantime, parties shall work out the details of settlement, if any.

**[Dr. Arijit Pasayat]**  
**Chairman**

**[Rahul Sarin]**  
**Member**

**[Pravin Tripathi]**  
**Member**

**COMPETITION APPELLATE TRIBUNAL**  
**NEW DELHI**

**C.A. 70/2009**

**CORAM**

**Hon'ble Dr. Justice Arijit Pasayat**  
**Chairman**

**Hon'ble Shri Rahul Sarin**  
**Member**

**Hon'ble Ms. Pravin Tripathi**  
**Member**

**In the matter of :**

**Ritesh Kumar Bansal** **.... Applicant**

**Versus**

**M/s. Rajinder Motors** **... Respondent**

**Appearances :** **Ms. Garima Bansal, Representative of the Applicant.**

**ORAL ORDER**

**10<sup>th</sup> December, 2010**

It is stated that the applicant has expired and there is an application for substitution. None appears for the respondent. The prayer for substitution is allowed. The amended cause-title shall be filed within a week.

List the matter in the last week of February, 2011 for fixing the date.

**[Dr. Arijit Pasayat]**  
**Chairman**

**[Rahul Sarin]**  
**Member**

**[Pravin Tripathi]**  
**Member**

**COMPETITION APPELLATE TRIBUNAL**  
**NEW DELHI**

**UTPE 38/2007**

**CORAM**

**Hon'ble Dr. Justice Arijit Pasayat**  
**Chairman**

**Hon'ble Shri Rahul Sarin**  
**Member**

**Hon'ble Ms. Pravin Tripathi**  
**Member**

**In the matter of :**

**The Director General (Investigation  
and Registration) [the DG]**

**.... Complainant**

**Versus**

**Cone Elevator India Pvt. Ltd.**

**... Respondent**

**Appearances : Shri Rakesh Vashishth, ADG for the DG.**

**ORAL ORDER**

**10<sup>th</sup> December, 2010**

At the request of the representative of the DG, the matter is  
adjourned.

List the matter in the last week of February, 2011 for fixing the date.

**[Dr. Arijit Pasayat]**  
**Chairman**

**[Rahul Sarin]**  
**Member**

**[Pravin Tripathi]**  
**Member**

**COMPETITION APPELLATE TRIBUNAL**  
**NEW DELHI**

**RTPE 83/2000**

**CORAM**

**Hon'ble Dr. Justice Arijit Pasayat**  
**Chairman**

**Hon'ble Shri Rahul Sarin**  
**Member**

**Hon'ble Ms. Pravin Tripathi**  
**Member**

**In the matter of :**

**The Director General (Investigation  
and Registration) [the DG]**

**.... Complainant**

**Versus**

**Cement Manufacturers' Association & Ors.**

**... Respondents**

**Appearances : Shri V.K. Mehta, Advocate for the DG.**

**Shri R.R. Kumar with Ms. Ajungla Thugna, Advocates for  
Respondents Nos. 2.**

**Shri Dhruv Dewan, Advocate for Respondent No. 3.**

**Shri Hari Shankar with Shri Vikas Singh Jangra,  
Advocates for Respondents Nos. 4 and 5.**

**ORAL ORDER**

**10<sup>th</sup> December, 2010**

List the matter on **14<sup>th</sup> February, 2011.**

**[Dr. Arijit Pasayat]**  
**Chairman**

**[Rahul Sarin]**  
**Member**

**[Pravin Tripathi]**  
**Member**

**COMPETITION APPELLATE TRIBUNAL**  
**NEW DELHI**

**C.A. 446/1998**

**CORAM**

**Hon'ble Dr. Justice Arijit Pasayat**  
**Chairman**

**Hon'ble Shri Rahul Sarin**  
**Member**

**Hon'ble Ms. Pravin Tripathi**  
**Member**

**In the matter of :**

**Indian Hotel Co. Ltd.**

**.... Applicant**

**Versus**

**Beerg. & Co. & Ors.**

**... Respondents**

**Appearances :     None for the Parties.**

**ORAL ORDER**

**10<sup>th</sup> December, 2010**

The matter is adjourned to the last week of February, 2011 for fixing the date.

**[Dr. Arijit Pasayat]**  
**Chairman**

**[Rahul Sarin]**  
**Member**

**[Pravin Tripathi]**  
**Member**

**COMPETITION APPELLATE TRIBUNAL**  
**NEW DELHI**

**C.A. 47/2006**

**CORAM**

**Hon'ble Dr. Justice Arijit Pasayat**  
**Chairman**

**Hon'ble Shri Rahul Sarin**  
**Member**

**Hon'ble Ms. Pravin Tripathi**  
**Member**

**In the matter of :**

**Aman Kumar Gupta** .... Applicant

**Versus**

**Yamah Motors (I) Pvt. Ltd.** ... Respondent

**Appearances :** None for the Applicant.

**Shri Lalan Sinha, Advocate for the Respondent.**

**ORAL ORDER**

**10<sup>th</sup> December, 2010**

It is stated on behalf of the respondent that the witness who was to be cross-examined today is unwell. An adjournment is, therefore, prayed for.

List the matter in the last week of February, 2011 for fixing the date for cross-examination of the respondent's witness.

Later on, learned counsel for the applicant, Shri S.K. Sareen, appeared and noted contents of the order.

**[Dr. Arijit Pasayat]**  
**Chairman**

**[Rahul Sarin]**  
**Member**

**[Pravin Tripathi]**  
**Member**



**COMPETITION APPELLATE TRIBUNAL**  
**NEW DELHI**

**M.A. No. .... /2010**

**IN**

**UTPE 84/2000**

**CORAM**

**Hon'ble Dr. Justice Arijit Pasayat**  
**Chairman**

**Hon'ble Shri Rahul Sarin**  
**Member**

**Hon'ble Ms. Pravin Tripathi**  
**Member**

**In the matter of :**

**Puneet Gupta & Ors.**

**.... Complainants**

**Versus**

**M/s. Bhanot Properties and Industries Ltd.**

**... Respondent**

**Appearances : Ms. Ikasha Bhalla, Advocate for the Complainants.**

**ORAL ORDER**

**10<sup>th</sup> December, 2010**

The matter is not on Board today. However, on mention, it is being taken up.

List the matter in the last week of February, 2011 for fixing the date.

**[Dr. Arijit Pasayat]**  
**Chairman**

**[Rahul Sarin]**  
**Member**

**[Pravin Tripathi]**  
**Member**

**COMPETITION APPELLATE TRIBUNAL**  
**NEW DELHI**

**M.A. No. .... /2010**

**IN**

**UTPE 88/2000**

**CORAM**

**Hon'ble Dr. Justice Arijit Pasayat**  
**Chairman**

**Hon'ble Shri Rahul Sarin**  
**Member**

**Hon'ble Ms. Pravin Tripathi**  
**Member**

**In the matter of :**

**Puneet Gupta & Ors.**

**.... Complainants**

**Versus**

**M/s. Bhanot Properties and Industries Ltd.**

**... Respondent**

**Appearances : Ms. Ikasha Bhalla, Advocate for the Complainants.**

**ORAL ORDER**

**10<sup>th</sup> December, 2010**

The matter is not on Board today. However, on mention, it is being taken up.

List the matter in the last week of February, 2011 for fixing the date.

**[Dr. Arijit Pasayat]**  
**Chairman**

**[Rahul Sarin]**  
**Member**

**[Pravin Tripathi]**  
**Member**

**COMPETITION APPELLATE TRIBUNAL, NEW DELHI**

**CA 113/2005**

**10.12.2010**

**IN THE MATTER OF**

**ADITYA NARAIN UPADHYAY**

**VERSUS**

**M/S. WATTHOUR SYSTEM & ANR.**

**APPEARANCES : Shri Pradeep Kumar Kaushik, advocate  
for the applicant.**

**None for the respondent.**

The matter is fixed for Admission/Denial of the Respondent's documents.

The respondent is yet to file the affidavit. The admission/denial has not taken place.

The matter shall be placed before the Hon'ble Tribunal on the date fixed, i.e., 16.12.2010.

Later at 02.30 P.M., Shri P.C. Sharma, proxy counsel for Shri Sarvesh Bisaria, advocate for the respondent appears and files five sets of affidavit of evidence along with the original documents. Be kept with record.

(V. Sreenivas)

Deputy Director (E)

**COMPETITION APPELLATE TRIBUNAL, NEW DELHI**

**UTPE 81/2005**

**10.12.2010**

**IN THE MATTER OF**

**DG (I&R)**

**VERSUS**

**M/S. INSPECTIONS SYNDICATE OF INDIA (P) LTD.**

**APPEARANCES : Shri Om Prakash, STA for DG (I&R).**

**Shri Vikrant, advocate for the respondent.**

The matter is fixed for Admission/Denial of the Respondent's documents.

The learned counsel for the respondent files vakalatnama. He also files five sets of affidavit of evidence along with the original documents. Be kept with record. A copy of the same is also served on the DG (I&R). The admission/denial has not taken place today.

The matter shall be placed before the Hon'ble Tribunal on the date fixed, i.e., 15.12.2010.

(V. Sreenivas)

Deputy Director (E)